

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No.482/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> November 2017, 10.30 A.M

Name of the Company	ICICI Bank Limited-Vs-Eastern Gases Limited		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. KULDEEP VERMA

INTERIM  
RESOLUTION  
PROFESSIONAL

Kuldeep Verma  
21/11/2017

ORDER

Ld. IRP, Mr. Kuldip Verma, is present in the Court and has filed the progress report, which may be taken on record.

List on 18/12/2017 for further proceedings.

8d

(Jinan K.R.)  
Member (J)

8d

(V.P.Singh)  
Member (J)